

**IN THE HIGH COURT OF JHARKHAND AT RANCHI  
A.B.A. No.2616 of 2021**

Bablu Chouhan

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.... .... .... Petitioner

Versus

The State of Jharkhand

.... .... ....Opposite Party

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**CORAM : HON'BLE MR. JUSTICE ANIL KUMAR CHOUDHARY**

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For the Petitioner : Mr. Madhav Prasad, Advocate

For the State : Mr. Suraj Verma, Addl.P.P

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**Order No.02 Dated- 12.04.2021**

Learned counsel for the petitioner seeks permission of this Court to withdraw this anticipatory bail application.

Permission accorded.

This anticipatory bail application stands dismissed as withdrawn.

**(Anil Kumar Choudhary, J.)**